



Government of Jammu and Kashmir
Home Department
Civil Secretariat

Notification
Srinagar, the 4th August, 2019

SRO. 498 - In exercise of the powers conferred by clause (b) of section 2 of the Prisoners Act, (Samvat), 1997, the Government hereby declares, the Hari Niwas, Srinagar (18 Rooms, including 8 Suites) as "Subsidiary Jail".

By order of the Government of the Jammu and Kashmir.

Sd/-

(Shaleen Kabra) IAS

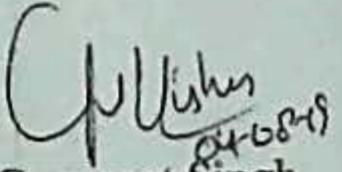
Principal Secretary to the Government

Dated. 04.08.2019

No. Home/Jail/13/2019- Part-I

Copy to the:

1. Financial Commissioner to the Hon'ble Governor.
2. Director General of Police (Prisons), J&K.
3. Director General of Police, J&K.
4. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (W.7.s.c).
5. Special Secretary to the Chief Secretary.
6. OSD with Hon'ble Advisor (K).
7. Private Secretary to Principal Secretary (Home).
8. Stock file.


Gurpreet Singh

Deputy Secretary to the Government